

Central Administrative Tribunal
Principal Bench: New Delhi

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CP 157/97 in OA 1973/96

New Delhi, this the 15th day of July, ,1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S. P. Biswas, Member (A)

Niranjan Ghose, IAS(Retd)
C/o KBS Rajan,
Flat No. 80, Supreme Enclave,
Tower No. 13, Mayur Vihar Phase-I,
Delhi. ...Petitioner

(Shri K.B.S. Rajan, Advocate)

-versus-

1. Shri T.K. Kamilla, IAS
Chief Secretary to the Govt. of Assam,
Assam Sachivalaya,
Dispur, Guwahati- 781 006.
2. Shri J.P. Saikia, IAS
Former Secretary,
Deptt. of Personnel,
Assam Sachivalaya,
Dispur, Guwahati,
(Now Member Revenue Board, Guwahati)
3. Shri S.C. Das, IAS
Commissioner & Secretary,
Deptt. of Personnel,
Govt. of Assam,
Dispur, Guwahati. ...Respondents

(By Advocate: Shri Raju Ramchandran with
Shri P.K. Goswami and Sh. Ravinder Bhatt)

O R D E R (ORAL)

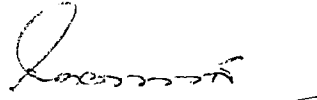
[Dr. Jose P. Verghese, Vice-Chairman(J)]


Learned counsel for the respondents Mr. Raju Ramchandaran states that the order complained against has been complied with and produced a copy of the order dated 14.7.1997. The counsel for the petitioner says that the

payment has already been received.

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In view of the above statement, this CP is dropped
and notices discharged.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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